

LIST OF CLAIMS RECEIVED AND ADMITTED:
MKMG Jewel Developers Private Limited

I. (i) List of Claims received from Financial Creditor in Form C:

Claims of Rs. **25,97,98,944/-** was received from Financial Creditors.

Names of the Financial Creditors	Amount Claimed (In Rupees)			Amount Admitted (In Rupees)			Security Interest
	Principal	Interest	Total	Principal	Interest	Total	
Ambrane India Pvt. Ltd.	1,25,00,000	50,98,420	1,75,98,420	1,25,00,000	50,98,420	1,75,98,420	NIL
Bliss Equity Pvt. Ltd.	11,76,00,000	7,45,85,588	19,21,85,588	11,76,00,000	7,45,85,588	19,21,85,588	NIL
MP Promoters Pvt. Ltd.	1,65,50,000	94,77,651	2,60,27,651	1,65,50,000	91,77,651	2,56,96,219	NIL
MRY Telecom Pvt. Ltd.	10,00,000	6,06,290	16,06,290	10,00,000	5,87,342	15,87,342	NIL
Ms. Seema Garg	1,00,00,000	20,30,645	1,20,30,645	1,00,00,000	18,73,972	1,18,73,972	NIL
Mr. Neeraj Garg	1,02,20,000	1,30,350	1,03,50,350	1,02,20,000	1,30,350	1,03,50,350	NIL
Total	16,78,70,000	91,453,323	25,97,98,944	16,78,70,000	91,453,323	25,92,91,891	

Note No. 1:

Ambrane India Pvt. Ltd. A Financial Creditor is the applicant who initiated CIRP against the Corporate Debtor.

Note No. 2:

Mr. Neeraj Garg and Ms. Seema Garg are relatives to the Corporate Debtor as has been mentioned in the Financial Statements of the CD for the year ended 31st March, 2020. Therefore, their names have not been included in the List of Members of the COC.

Note No. 2:

(a) Bliss Equity Pvt. Ltd. **(b)** MP Promoters Pvt. Ltd. and **(c)** MRY Telecom Pvt. Ltd.

Appear to be relative of the CD. A Communication has been sent to them by the IRP for their clarification. The response from their end is still awaited. In the mean time, the IRP has not included them as members of Constitution of COC.

(ii) Claims received from Financial Creditors after due date of submission of claims i.e., 22nd February, 2022, but not yet verified: **NIL**

(iii) Claims received from Financial Creditors, but rejected: **NIL**